I. The High Court Judges (Amendment) Rules, 1979 and related papers.

II. Notifications of the Ministry of Law, Justice and Company Affairs (Department of Companir.s Affairs).

SHRI SHIV SHANKAR: Sir, I also beg to lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Law, Justice and Com pany Affairs (Department of Justice) Notification G.S.R. No. 1015, dated the 4th August, 1979, publishing the High Court Judges (Amendment) Rules. 1979, under sub-section (3) of section 24 of the High Court Judges (Condi tions of Service) Act, 1954, alongwith an Explanatory Memorandum on the Notification [Placed in Library. See No. LT-125/80].

II. A copy (in English and Hindi) of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs) Notification G.S.R. No. 1269, dated the 20th October, 1979, under sub-section (3) of section 620A of the Companies Act, 1956. [Placed in Library. See No. LT-126/ 80].

III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs), under sub-section

(3) of section 642 of the Companies Act, 1956: —

(i) G.S.R. No. 1256, dated the 6th October, 1979, publishing the Companies (Central Government's) General Rules, and Forms (Second Amendment) Rules, 1979.

(ii) G.S.R. No. 1270, dated the 20th October, 1979, publishing the Cost Accounting Records (Cycles) Amendment Rules, 1979.

(iii) G.S.R. No. 1271, dated the 20th October, 1979, publishing the Cost Accounting Records (Tyres and Tubes) Amendment Rules, 1979.

(iv) G.S.R. No. 1272, dated the J 29th October, 1979, publishing the

Cost Accounting Records (Electric Lamps) Amendment Rules, 1979.

(v) G.S.R. No. 1273, dated the 20th October, 1979, publishing rhe Cost Accounting Records (Electric fans) Amendment Rules, 1979.

(vi) G.S.R. No. 1274, dated the 20th October, 1979, publishing the Cost Accounting Records (Electric Fans) Amendment Rules, 1979.

(vii) G.S.R. No. 1275, dated the 20th October, 1979, publishing the Cost Accounting Records (Bulij Drugs) Amendment Rules, 1979.

(viii) G.S.R. NO. 1276, dated the 20th October, 1979, publishing the Cost Accounting Records (Dyes) Amendment Rules, 1979.

(ix) G.S.R. No. 1277, dated the 20th October, 1979, publishing the Cost Accounting Records (Cotton Textiles) Amendment Rules, 1979.

(x) G.S.R. No. 583(E), dated the 23rd October, 1979.

(xi) G.S.R. No. 605(E), dated the 31st October, 1979, publishing the Companies (Secretary's Qualifications) Amendment Rules, 1979.

(xii) G.S.R. No. 1528, dated the 29th December, 1979, publishing the Cost Accounting Records (Paper) Amendment Rules, 1979.

(xiii) G.S.R. No. 5(E), dated the 8th January, 1980, publishing the Companies (Secretary's Qualifications) Amendment Rules, 1980.

(xiv) G.S.R. No. 43, dated the 14th January, 1980, publishing the Corrigendum to Notification G.S.R. No. 605(E), dated the 31st October,

1979. [Placed in Library. See No. LT-122/80 for (i) to (xiv)].

The Advocate (Right to Take up Law Teaching) Rules, 1979 nnd related papers

SHRI SHIV SHANKAR: Sir, i also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Law, Justice and Company Affairs